

THE HIGH COURT OF MANIPUR

AT IMPHAL

NOTIFICATION

Dated, the 13th November, 2019.

No.HCM/1/96/BENCH

As directed, it is hereby informed to all the learned counsel and concerned parties that all WP(C) other than service matters pertaining to 2016 to 2019 involving (i) Manipur State Legal Services Authority (MASLSA) (ii) Regional Institute of Medical Sciences (RIMS) and (iii) Department of Education (s) Govt. of Manipur as one of the parties in the writ will be listed before **Hon'ble Mr. Justice M.V. Muralidaran.**

By Orders etc.,

Sd/-

(**W. TONEN MEITEI**)
REGISTRAR (JUDL.)

the Imphal, 13th November, 2019

No.HCM/1/96/BENCH / 24 707 - 26
Copy to :-

1. The Advocate General, Govt. of Manipur.
2. The Govt. Advocates, Govt. of Manipur.
3. The Registrar, Administration & Vigilance, High Court of Manipur.
4. The President, High Court Bar Association, Manipur.
5. The President, AMBA, Manipur.
6. All the Jt. Registrars, High Court of Manipur.
7. All the Deputy Registrars, High Court of Manipur.
8. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
9. All the Assistant Registrars/L.R.O./Sr. Grade Stenographer, High Court of Manipur.
10. The P.S. to Hon'ble Mr. Justice Lanusungkum Jamir.
11. The P.S. to Hon'ble Mr. Justice Kh. Nobin Singh.
12. The P.S. to Hon'ble Mr. Justice MV Muralidaran.
13. The P.S. to Registrar General, High Court of Manipur.
14. The P.S. to Registrar (Judicial), High Court of Manipur
15. The System Analyst, High Court of Manipur for uploading the same to the official website.
16. All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur.
17. The Court Masters, High Court of Manipur.
18. Guard File/Order Book.
19. Notice Board.
20. Concerned file.

For kind information and circulation to the learned members

W. Tonen Meitei 13.11.19
(W. TONEN MEITEI)
REGISTRAR (JUDL.)